

S.No.26

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
14-09-2023 AT 10:30 AM

CP(IB) No. 165/95/HDB/2023
u/s. 95 of IBC, 2016

IN THE MATTER OF:

IDBI Bank Limited

...Petitioner

VS

Shri. G Srinivasa Raju and Neueon Towers Limited

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Both sides present. Heard, the learned counsel for the Financial Creditor.
For orders on 12.10.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)